

The Deputy Minister in the Ministry of Food and Agriculture (Shri A. M. Thomas): (a) Yes.

(b) 549.56 acres.

(c) Only a part of it.

(d) 128.87 acres.

Maredumilli-Chintur Road in Andhra Pradesh

1853. Shri D. B. Raju: Will the Minister of Transport and Communications be pleased to state:

(a) the up-to-date expenditure incurred on Maredumilli-Chintur road in East Godavary District, Andhra Pradesh under Rs. 100 lakhs scheme;

(b) whether the road has been completed and is fit for motoring;

(c) if not, the reasons therefor;

(d) whether any grant has been given for this for the current year; and

(e) if not, the reasons therefor;

The Minister of Shipping in the Ministry of Transport and Communications (Shri Raj Bahadur): (a) Rs. 26.457 lakhs upto July, 1962.

(b) No, Sir.

(c) to (e). Formation of the road is not yet complete. Numerous cross drainage works and metalling of the road are yet to be taken up. The estimated cost of the road has gone up considerably and the State Government's request for sanctioning more grant-in-aid than provided in Rs. 100 lakhs scheme is under consideration of the Government of India. The work, is, however in progress.

Booking of Lemons on S. Railway

1854. Shri D. B. Raju: Will the Minister of Railways be pleased to state:

(a) whether Government are aware that lemons booked by the Southern Railway authorities are being categorised as vegetable in order to avoid

concessional rates for fruits, whereas the same lemons are being treated as fruits by the Bengal Government for taxation purposes; and

(b) if so, the action Government propose to take in the matter?

The Deputy Minister in the Ministry of Railways (Shri S. V. Ramaswamy):

(a) and (b). Lemons are charged as for vegetables taking into account their general use as a vegetable. The rate to be charged for transport by rail is not on the basis of classification for taxation purposes.

Advertising Campaign by 'Air India'

1855. Shri Inder J. Malhotra: Will the Minister of Transport and Communications be pleased to state:

(a) the amount spent by 'Air India' on its advertising campaign outside India during 1960-61 and 1961-62;

(b) what advertising agency is handling these advertising campaigns; and

(c) what is the duration of their contract with 'Air India'?

The Deputy Minister in the Ministry of Transport and Communications (Shri Bhagavati): (a) Rs. 41 lacs and Rs. 52 lacs, respectively.

(b) The advertising campaigns in different countries are handled by qualified agencies in the respective countries.

(c) The duration of the contract is for one year at a time but it can be terminated or renewed depending on their services, after giving reasonable notice.

Foreign Exchange for Power Requirements in Bihar-West Bengal Area

1856. Shrimati Lakshmi Kanthamma: Will the Minister of Irrigation and Power be pleased to state:

(a) whether it is a fact that the Sachdev Committee which has been